

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 261 of 2013 &
I.A. No. 37, 128 & 227 of 2014

Dated : 5th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Maharashtra State Electricity Distribution
Company Ltd.**

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Puja Priyadarshini

Counsel for the Respondent (s): Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Sahegal

ORDER

We have heard Mr. M.G. Ramachandran by way of reply for some time.

Post the matter for further hearing on **23.09.2014.**

(Rakesh Nath)
Technical Member

Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson